

**CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench, New Delhi**

**OA No.4253/2016**

New Delhi, this the 16<sup>th</sup> day of November, 2018

**Hon'ble Ms. Praveen Mahajan, Member (A)**

Jyoti (Compassionate Appointment)

Group 'C'

Aged about 39 years

S/o Late Shri Bal Kishan Sharma

R/o WZ-480, Rishi Nagar

Rani Bagh

Delhi – 110 034.

... Applicant

(By Advocate:Shri M.K.Bhardwaj)

**VERSUS**

1. Union of India  
Through its Secretary  
Ministry of Defence  
Defence Production Department  
Govt. of India  
North Block, New Delhi.
2. The Director General (OS-8C)  
Master General of Ordnance Branch  
IHQ of MoD (Army)  
DHQ, PO, New Delhi – 110 011.
3. The Commandant  
Ordnance Depot, Shakur Basti  
Delhi – 110 056. ... Respondents

(By Advocate:Shri M.S.Reen)

**O R D E R (Oral)**

Heard the learned counsel for the applicant for some time.

He seeks permission to withdraw the present OA with liberty to

challenge the orders dated 12.03.2015 and 28.03.2016. Accordingly, the OA is dismissed as withdrawn with liberty, as aforesaid.

**(Praveen Mahajan)  
Member (A)**

**uma**